

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 2.7.2015

CP No.291/00046/2014 (OA No.161/2007)

None present for the applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Counsel for the applicant is not present.

Sr. Central Govt. Standing Counsel Mr. Mukesh Agrawal submits that the order passed by this Tribunal has been complied with and all the payments due has already been paid to the applicant.

In view of the submissions made by the Ld. Counsel for the respondents the order on the OA is complied with. Notice issued in the Contempt Petition stands discharged.

(Mrs Ranjana Choudhary)

Member (A)

(Justice Harun-UL-Rashid)

Member (J)

| Adm/